Summary of the Proposed Combination

[In terms of Regulations 13(1B) of the Competition Commission of India
(Procedure in regard to the transaction of business relating to combinations), 2011]

A. The name of the Parties to the combination

1. This parties to the proposed combination are:
   a. Mitsui & Co., Ltd. (Mitsui/Acquirer)
   b. IHH Healthcare Berhad (IHH/Target)

B. The type of combination

2. The Proposed Combination entails acquisition of additional shares by Mitsui in IHH by way of share purchase from Khazanah Nasional Berhad (KNB/Seller); The Proposed Combination falls under Section 5(a)(i)(A) of the Competition Act, 2002.

C. The area of activity of the parties to the combination

Mitsui

3. Mitsui is a public company, incorporated in Japan and listed on the Tokyo Stock Exchange. Mitsui is a trading house engaged in a number of worldwide commodity trade and other businesses, including the sale, distribution, purchase, marketing and supply of products in various business areas such as: iron and steel; non-ferrous metals; machinery;
electronics; chemicals; energy-related commodities; logistics; and investing in infrastructure projects.

4. In India, through its subsidiaries, Mitsui is primarily engaged in the field of import and export related transactions and various manufacturing and sale operations with Indian companies and pursuing opportunities for investment in infrastructure including logistics infrastructure in India.

IHH

5. IHH is a Malaysian-Singaporean healthcare group listed on the Main Market of Bursa Malaysia and the Singaporean Stock Exchange. IHH is primarily engaged in the provision of premium healthcare services in markets with rapid growth of demand for such services (specifically Asia, Central & Eastern Europe and the Middle East).

6. IHH is also engaged in the healthcare sector in India through a Singaporean subsidiary – Parkway Pantai Limited, which operates the ‘Gleneagles’ chain of hospitals. IHH also owns a 50% stake in Khubchandani Hospitals Private Limited for the construction of a green-field hospital in Mumbai. IHH also has a 50/50 joint venture with Apollo Hospitals Enterprise Limited to operate Apollo Gleneagles Hospital in Kolkata and Apollo Gleneagles PET-CT Centre in Hyderabad. In July 2018, IHH successfully bid to acquire shares of Fortis Healthcare Limited (FHL) and Fortis Malar Hospitals Limited (FMHL) (FHL and FMHL are together referred to as Fortis). FHL and FMHL are also engaged in the
hospital sector in India. The Hon’ble Competition Commission of India (Commission) approved the transaction (IHH/Fortis) as it concluded that the transaction raised no risk of appreciable adverse effects on competition (AAEC). After IHH’s acquisition in FHL is complete, IHH will hold less than 60% of the shareholding in FHL.

D. **The relevant markets to which the combination relates**

7. The activities of the parties overlap in the following market(s):

a. Provision of healthcare services through hospitals in the Delhi and National Capital Region;

b. Provision of healthcare services through hospitals in Bengaluru; and

c. Provision of healthcare services through hospitals in Kolkata.

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